

Primary Health Centres in Development Blocks in Kerala

5896. SHRIMATI BHARGAVI THAN-KAPPAN : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the number of such Development Blocks in the State of Kerala where Government intend to open the Primary Health Centre each ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : There are 144 Development Blocks in Kerala and each one has a Primary Health Centre.

Grants for Works, Housing and Urban Development Programmes in Kerala

5897. SHRIMATI BHARGAVI THAN-KAPPAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether on the recommendations of the Main Working Group on Health and Urban Development, a huge sum had been allocated in the Fourth Plan for giving loans assistance to the State Governments for setting up revolving funds for acquisition and development of land and for expansion ;

(b) if so, the amount allocated to the State of Kerala and its distribution, district-wise ; and

(c) the principles on which district-wise allocations was made ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) to (c). The Fourth Five Year Plan does not specify any amount(s) to be given as loan/assistance by the Centre to the State Governments for setting up revolving funds for acquisition and development of land and for expansion. From the beginning of the Fourth Five Year Plan, Central financial assistance to State Governments, including Kerala, is given in the shape of 'block loans' and 'block grants' for all the State Sector schemes taken together. The amount is determined each year after taking into account the size of the annual Plan, availability of resources etc. No amount of the Central block assistance is relatable to any specific scheme or head of develop-

ment. The State Governments are free to allocate the block Central assistance to various schemes and projects included in their Plan on the basis of their own requirements and priorities. In addition, loans from the Life Insurance Corporation of India are also made available to the State Governments every year which can be utilised for acquisition and development of land and also for housing in urban areas.

Allocation of funds for utilisation in various Districts of State is the concern of the State Governments.

Japanese knowing officers in Indian Embassy in Japan

5898. PROF. NARAIN CHAND PARASHAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether all the Class I officers of the Indian Embassy in Japan are proficient in Japanese language ;

(b) if so, the number thereof ; and

(c) if not, the arrangements made by Government for teaching them Japanese language ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Out of 10 Class I officers posted by this Ministry two are proficient and three are learning the Japanese language.

(c) Other officers are encouraged to acquire at least a working knowledge of the Japanese language. They make their own arrangements for this purpose e. g. lingua-phone records, private lessons etc.

Mass Family Planning Camps in Punjab

5899. SHRI TEJA SINGH SWATANTRA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the names of places where mass family planning camps were arranged in Punjab in April, 1971 ;

(b) the number of those who were operated upon, male and female separately in each camp ;